

Office of District & Sessions Judge
Rouse Avenue Courts, New Delhi
Diary No. 9047/2
19 JUL 2024
at 15 PM

5
19/7/24

HIGH COURT OF DELHI : NEW DELHI

2072
19/07/24

No. 27 /D-3/Gaz.IA/DHC/2024
Dated, the 19th July, 2024

ORDER

Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service **with immediate effect:-**

S. No.	Name of the Officer (Ms./Mr.)	From	To	District to which allocated	Remarks
1.	Neera Bharihoke	On repatriation from DDA, Delhi	District Judge-12, Central, THC	Central	In a vacant Court earlier presided over by Ms. Anjani Mahajan.
2.	Mohinder Virat	On repatriation from NDMC, Delhi	PO, Industrial Tribunal, RACC	-	In a vacant Court earlier presided over by Mr. Ajay Goel.
3.	Ashish Aggarwal	On repatriation from DDA, Delhi	Special Judge (PC Act)(ACB)-02, RACC	-	In a vacant Court earlier presided over by Mr. Jay Thareja.
4.	Pranjal Aneja	On repatriation from DHC, Delhi	Special Judge (NDPS)-02, Central, THC	Central	In a vacant Court earlier presided over by Mr. Sanjeev Kumar-II, who has taken voluntary retirement.

Note :- The judicial officers shall be under the control of the Principal District & Sessions Judge of the district to which they have been allocated.

BY ORDER OF THE COURT

Sd/-
(KANWALJEET ARORA)
REGISTRAR GENERAL

Endst. No. 4313-4346 /D-3/Gaz.1A/DHC/2024 Dated, the 19th July, 2024

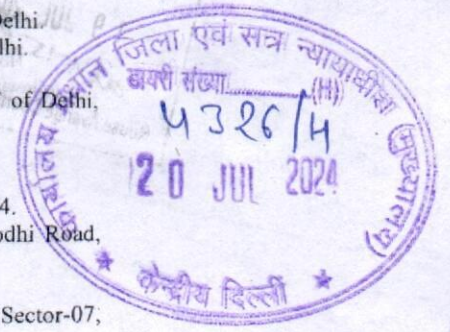
Copy forwarded for information and necessary action to: -

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.

Judicial Branch

PDJSJ/RADC
19/7/2024

3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Acting Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. Joint Registrar (IT), DHC, with request to display this order on website of Delhi High Court in accessibility format.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.



[Signature]
JOINT REGISTRAR (GAZ.-IA)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No.F.5(1)/Gaz/RACC/2024/12328 -12418/c

Dated 20/07/24

Copy forwarded digitally for information to:-

1. The Ld. Judicial Officer/Courts Concerned, Rouse Avenue Court Complex, New Delhi.
2. The P.S. to Ld. Principal District & Sessions Judge -cum-Spl. Judge(PC Act)(CBI), RACC, New Delhi.
3. All the Branch In-charges, Rouse Avenue Court Complex, New Delhi.
4. The Web-site Committee, Tis Hazari Courts, Delhi.
5. The Director of Prosecution, CBI, Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director General (Prisons), Tihar Jail, New Delhi.
7. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
8. The Chief Prosecutor, CBI/ACB, Rouse Avenue Court Complex, New Delhi.
9. The Director, Directorate of Enforcement, New Delhi.
10. The Hony. Secretary, Rouse Avenue District Court Bar Association, New Delhi.
11. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
12. The Chowki In-charge, Rouse Avenue Court Complex, New Delhi.
13. The Executive Engineer (Civil & Electrical) PWD, RACC, New Delhi.

[Signature]

20.07.24
(Arun Bhardwaj)
Officer In-charge(Judicial)
for Principal District & Sessions Judge-
cum-Special Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi